Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 179 of 2011

Dated : 2nd February, 2012.

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

Power Grid Corporation of India Ltd. **….** **Appellant (s)**

Versus

C.E.R.C. & Ors. **….** **Respondent(s)**

Counsel for the Appellant(s) **:** **Mr. M.G. Ramachandran**
Ms. Sneha Venkataramani

Counsel for the Respondent(s) **:** **Mr. S. Vallinayagam for TNEB**

ORDER

Heard the learned counsel for the parties. Learned counsel for the respondent no.5 seeks time to file written note of submissions. He is permitted to do so latest by **14th February, 2012.**

Judgment is reserved.

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**

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